

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 21st April, 2014

No.HCM/A-1/2013-A&E(J)/ 6725 This is to notify to all concerned that the **Preliminary Examination/Screening Test** (Objective type question with multiple choice) for eligibility to Main Examination (written) for appointment to 5 (five) posts (Anticipated vacancy) in Grade-III of the Manipur Judicial Service, the process of which was initiated vide Advertisement No.HCM/A-1/2013(J)/11108 dated 30th October, 2013 of the High Court of Manipur will be held on 25th May, 2014. Further, details regarding Call Letter/Admit Card etc. will be available in the **website: (<http://hcmimphal.nic.in>)** in the 2nd week of May, 2014.

Sd/-

(**TH. SAIMON SINGH**)

REGISTRAR

HIGH COURT OF MANIPUR

Imphal, the 21st April, 2014

Endt. No.HCM/A-1/2013-A&E(J)/ 6726 - 39

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director, Doordarshan Kendra, Imphal
- for favour of wide announcement in the News Items
3. The Director, Information and Public Relations, Imphal
- with one spare copy for favour of wide publicity in the News Item.
4. The Central Project Coordinator (CPC), High Court of Manipur
He is requested to upload the same in the official Website of this Registry.
5. The Secretary, All Manipur Bar Association, Imphal.
6. The Secretary, High Court Bar Association, Imphal.
7. The Secretary, High Court of Manipur Bar Association, Imphal.
8. The Secretary, All Tribal Lawyers' Association, Manipur.
9. The Assistant News Editor, AIR, Imphal
- for favour of wide announcement in the News Item.
10. The News Editor, ISTV, Imphal.
- for favour of wide announcement in the News Item.
11. The Editor : 1) Sangai Express (Eng.) and 2) Poknapham
- with a request to publish the above Notification in the esteemed daily for 2 (two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
12. The P.A. to Registrar General, High Court of Manipur.
13. Notice Board / Guard File / Order Book.
14. Concerned File.

(**TH. SAIMON SINGH**)

REGISTRAR

HIGH COURT OF MANIPUR